

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 70 OF 2015

Dated: 6th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

State Load Despatch Centre & Anr.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. C.K. Rai
Mr. S.R. Pandey for R-1

ORDER

The learned counsel appearing for the Respondent No.1/State Commission submits that the Commission does not prefer to file any counter affidavit but will file its Written Submissions within two days.

As no counter affidavit is being proposed to be filed by the Respondent, there is no need of filing rejoinder by the Appellant.

Post this Appeal for hearing on **1st December, 2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**